

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 237 of 2013**

**Dated : 25<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s Transtem Green Power Pvt. Ltd. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Arvind Kumar Gupta,  
Mr. Abhishek Goyal with  
Mr. Ranjan Kumar

Counsel for the Respondent(s) : Mr. Bipin Gupta &  
Mr. S.K. Bansal for R-2 to R-4

**ORDER**

Heard the learned counsel for the appellant.

Post the matter for further hearing on **4<sup>th</sup> March, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

rkt

**(Rakesh Nath)**  
**Technical Member**